

FORM G
INVITATION FOR EXPRESSION OF INTEREST
(Under Regulation 36A (1) of the Insolvency and Bankruptcy
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016

RELEVANT PARTICULARS	
1.	Name of the corporate debtor SRINITHI ENTERPRISES PRIVATE LIMITED
2.	Date of incorporation of corporate debtor 19.11.2009
3.	Authority under which corporate debtor is incorporated / registered Registrar of Companies, Chennai 73601
4.	Corporate identity number / limited liability identification number of corporate debtor U15132TN2009PTC073601
5.	Address of the registered office and principal office (if any) of corporate debtor REGISTERED OFFICE: New No. 26/1, Old No. 27, Sarada Nagar, 3rd street, Virugambakkam, Chennai – 600092, Tamilnadu. ADMINISTRATIVE OFFICE: Ground Floor, 3/5, J.J.Nagar, Dindigul Main Road, Salai Pudur, Oddanchatram, Dindigul District – 624619, Tamilnadu
6.	Insolvency commencement date of the corporate debtor 04.04.2025 CP(IB)/261(CHE)/2024, NCLT DIVISION BENCH-1, CHENNAI
7.	Date of invitation of expression of interest 29.04.2026
8.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at: Available at the website of IBBI(www.ibbi.gov.in) or can be sought by email id: sanjeevicra@yahoo.co.in
9.	Norms of ineligibility applicable under section 29A are available at: Available at the website of IBBI (www.ibbi.gov.in) or can be sought by email id: sanjeevicra@yahoo.co.in
10.	Last date for receipt of expression of interest 13.05.2026
11.	Date of issue of provisional list of prospective resolution applicants 14.05.2026
12.	Last date for submission of objections to provisional list 15.05.2026
13.	Date of issue of final list of prospective resolution applicants 16.05.2026
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants 14.05.2026. The same will be given as soon as we verify the eligibility and ineligibility criteria.
15.	Manner of obtaining request for resolution plan, evaluation matrix, information memorandum and further information The information can be sought from the Resolution Professional by email at: sanjeevicra@yahoo.co.in The Said information shall be shared to prospective Resolution Applicant after verification of KYC, capacity to invest, capability to manage and confidentiality undertaking u/s 29A of the IBC 2016 and pre-qualification criteria, if any approved by COC.
16.	Last date for submission of resolution plans 28.05.2026
17.	Manner of submitting resolution plans to resolution professional In a sealed Envelope at the RP office of S. NO. 21 or by email: sanjeevicra@yahoo.co.in
18.	Estimated date for submission of resolution plan to the Adjudicating Authority for approval 30.05.2026
19.	Name and registration number of the resolution professional SANJEEVI.C, IBBI/IPA-003/IP-N000108/2017-18/11215
20.	Name, Address and e-mail of the resolution professional, as registered with the Board 469A4, Golden Enclave, Anugraha Apartments, Kamarajar Road, Peelamedu Post, Coimbatore-641004, Tamilnadu, India Email id: sanjeevicra@yahoo.co.in
21.	Address and email to be used for correspondence with the resolution professional Door No.7/43-114, 3rd Line East, Shiradi Avenue, Nearby Cri Pumps, Keeranatham Post, Coimbatore- 641035 Tamilnadu, India, E-mail : sanjeevicra@yahoo.co.in
22.	Further Details are available at or with Available with Resolution Professional
23.	Date of publication of Form G 29.04.2026

Mr.SANJEEVI.C

RESOLUTION PROFESSIONAL

IN THE MATTER OF SRINITHI ENTERPRISES PRIVATE LIMITED – UNDER CIRP

IP Registration No: IBBI/IPA-003/IP-N000108/2017-18/11215

Door No. 7/43-114, 3rd Line East Shiradi Avenue,

Nearby CRI Pumps, Keeranatham Post

COIMBATORE- 641035

Place: Coimbatore | Date: 29.04.2026

CMA C. SANJEEVI, M.Com., M.B.A., FCMA.,
 Cost Accountant & Insolvency Professional,
 Door No. 7/43-114, Shiradi Avenue,
 Nearby CRI Pumps, Keeranatham Post,
 Coimbatore, Tamil Nadu - 641 035.



For SRINITHI ENTERPRISES PRIVATE LIMITED
(UNDER CIRP)

C. Sanjeevi

SANJEEVI.C
RESOLUTION PROFESSIONAL
 IP REGN. No.

IBBI/IPA-003/IP-N000108/2017-18/11215